

OFFICE ORDER

It has been noticed that some Officers/Officials of this Registry who have been provided uniforms do not wear the same, which is contrary to the standing instructions issued from time to time and violation of Rule 5 of the High Court of Himachal Pradesh (Supply of Uniforms to Gazetted Officers, Superintendent Grade-II, Judgment Writers, Senior Scale Stenographers and all Class-III Court Servants (Third Amendment) Rules, 2012 as well as Rule 10 of High Court of Himachal Pradesh (Supply of Liveries to Court Servants) Rules, 1983, which amounts to misconduct and indiscipline.

Hon'ble the Chief Justice has been pleased to order as under:

1. That the drivers while on duty shall always be in **prescribed uniform**;
2. They shall ensure that the National Flag/Distinctive Flag is put on the Flag Rod only when the Hon'ble Chief Justice/Hon'ble Judges/Registrars, as the case may be, are about to board the earmarked car/vehicle;
3. It shall be ensured that in no case the National Flag/Distinctive Flag is used before sunrise and after sunset. **In case of rain, the National Flag/Distinctive Flag shall not be furled on the vehicle. It shall be the duty of the PSO to put/take out the National Flag from the Flag Rod;**
4. It shall be observed that utmost respect is shown to the National Flag;
5. It shall be ensured that red lights with flasher on the top front and insignia displaying Ashok Chakra above the number plate of the earmarked vehicle shall always be covered with black covers, when Hon'ble the Chief Justice/Hon'ble Judges/Registrars, as the case may be, are not travelling in the earmarked vehicle.

Therefore, all the Officers/Officials are directed to adhere to the Rules, while on duty and any departure therefrom shall be viewed seriously.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Copy forwarded to:-

1. The Registrar(Admn.)-cum-Principal Private Secretary to the Hon'ble Chief Justice;
2. All the Additional Registrars;

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3. All the Deputy Registrars/Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/ Assistant Registrars/ Court Masters/ Secretaries/ Readers;
4. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar (Subordinate Judiciary & Vigilance)/ Registrar (Judicial);
5. All the Section Officers/Private Secretaries/Chief Librarian/ Marriage Counsellor/Protocol Officer/Public Relations Officer/Superintendents Grade-II/Revisors;
6. All the Branch Incharges are requested to get the Office Order noted down from all the Officials/Officials working under their supervision including the Officials deputed in the official residences of the Hon'ble Judges and High Court Guest House, Kaithu;
7. All the Drivers/PSOs
(From Sl. No. 1 to 7, High Court of H.P. at Shimla)

REGISTRAR GENERAL